

Listed on : . .2015
Court No. :
Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 8649 OF 2015

WITH

CRIMINAL MISCELLANEOUS PETITION NO. 17543 OF 2015

(Application for exemption from filing official translation)

Saurabh Mishra

...Petitioner(s)

VERSUS

State of Uttar Pradesh

... Respondent(s)

OFFICE REPORT

The matter above mentioned has been filed by M/s. Vidhi International, Advocates on behalf of Petitioner against the Judgment and Order dated 26th August, 2015 of the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow, Uttar Pradesh in Criminal Appeal No. 2216/2006.

It is submitted that Counsel for the Petitioner has not filed copies of exhibits as mentioned in Impugned Order as per defect raised by the Registry. In this regard Counsel has filed a letter dated 6th October, 2015 included in SLP Paper Books at page no. 251.

The matter above mentioned is listed before the Hon'ble Court with this office report.

DATED this the 12th day of October, 2015.

Sd/-

ASSISTANT REGISTRAR

COPY TO:

M/s. Vidhi International, Advocates
112, New Lawyer's Chambers, S.C.I., N.D.

ASSISTANT REGISTRAR